

Kasturba Gandhi Residential School

†437. SHRI RAM NATH THAKUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government is running Kasturba Gandhi Residential School for the children of Backward and the most Backward classes, if so, the details thereof, State-wise;

(b) the details regarding total number of sanctioned, on-going, closed and pending Kasturba Gandhi Residential Schools in Bihar together with the district-wise locations thereof; and

(c) the action plan of Government to start the closed, pending and new schools?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL) : (a) Yes, The Scheme of Kasturba Gandhi Balika Vidyalayas (KGBVs) is being implemented by Ministry of Human Resource Development. The State-wise details of Kasturba Gandhi Balika Vidyalayas (KGBVs) sanctioned and operational are given in the Statement-I (*See below*).

(b) All the KGBVs sanctioned in Bihar are operational. The details regarding district-wise number of KGBVs sanctioned and operational in Bihar are given in the Statement-II (*See below*).

(c) No KGBV has been closed in Bihar. No new KGBVs are proposed to be opened in the State.

Statement-I

*State-wise details of Kasturba Gandhi Balika Vidyalayas (KGBVs)
sanctioned and operational*

Sl. No.	State	Total No. of KGBV sanctioned	No. of KGBVs operational
1	2	3	4
1.	Andhra Pradesh	352	352
2.	Arunachal Pradesh	48	48
3.	Assam	57	57
4.	Bihar	535	535

†Original notice of the question was received in Hindi.

1	2	3	4
5.	Chhattisgarh	93	93
6.	Dadra and Nagar Haveli	1	1
7.	Gujarat	89	89
8.	Haryana	36	25
9.	Himachal Pradesh	10	10
10.	Jammu and Kashmir	99	97
11.	Jharkhand	203	203
12.	Karnataka	71	71
13.	Madhya Pradesh	207	207
14.	Maharashtra	43	43
15.	Manipur	11	11
16.	Meghalaya	10	10
17.	Mizoram	1	1
18.	Nagaland	11	11
19.	Odisha	182	182
20.	Punjab	22	22
21.	Rajasthan	200	200
22.	Sikkim	1	1
23.	Tamil Nadu	61	61
24.	Telangana	391	391
25.	Tripura	9	9
26.	Uttar Pradesh	746	746
27.	Uttarakhand	28	28
28.	West Bengal	92	92
GRAND TOTAL		3609	3596

Statement-II*District-wise number of KGBVs sanctioned and operational in Bihar*

Sl. No.	Name of District	KGBVs sanctioned	KGBVs operational
1.	Araria	10	10
2.	Arwal	5	5
3.	Aurangabad	11	11
4.	Banka	11	11
5.	Begusarai	18	18
6.	Bhagalpur	16	16
7.	Bhojpur	14	14
8.	Buxar	11	11
9.	Darbhanga	18	18
10.	East Champaran	27	27
11.	Gaya	24	24
12.	Gopalganj	14	14
13.	Jamui	10	10
14.	Jehanabad	7	7
15.	Kaimur	11	11
16.	Katihar	16	16
17.	Khagaria	7	7
18.	Kishanganj	8	8
19.	Lakhisarai	6	6
20.	Madhepura	13	13
21.	Madhubani	22	22
22.	Munger	8	8
23.	Muzaffarpur	16	16
24.	Nalanda	20	20
25.	Nawada	14	14

Sl. No.	Name of District	KGBVs sanctioned	KGBVs operational
26.	Patna (Rural)	22	22
27.	Patna (Urban)	0	0
28.	Purnea	15	15
29.	Rohtas	18	18
30.	Saharsa	10	10
31.	Samastipur	20	20
32.	Saran	20	20
33.	Sheikhpura	6	6
34.	Sheohar	5	5
35.	Sitamarhi	17	17
36.	Siwan	19	19
37.	Supaul	12	12
38.	Vaishali	16	16
39.	West Champaran	18	18
TOTAL		535	535

Pending proposal of Himachal Pradesh for expansion of SC/ST list

438. SHRIMATI VIPLOVE THAKUR : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has received any proposals from various State Government including Himachal Pradesh for inclusion of various communities in the list of Scheduled Castes (SCs)/Scheduled Tribes (STs), if so, the details thereof along with the steps taken by Government thereon;

(b) whether a number of recommendations for inclusion of various communities in the list of SCs/STs are still pending with the Government for approval, if so, the details, community-wise and the present status thereof, State-wise including Himachal Pradesh; and

(c) the details of steps taken by Government for approving the said proposals?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA) : (a) to (c) A Statement (*See below*)